

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5271
ANSWERED ON:08.05.2012
ASSISTANCE TO ARTISTS
Annayyagari Shri Sai Prathap

Will the Minister of CULTURE be pleased to state:

(a) whether the Government has given financial assistance to outstanding persons in various creative fields of art and culture across the country including Andhra Pradesh; and

(b) if so, the details thereof during each of the last two years, State-wise?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) Financial assistance is provided to persons, to the tune of Rs. 4000/- per month under the Central Quota and Rs. 3500/- per month under the Central-State Quota, whose contribution to art and letters etc. must be of significance and fulfills the other conditions laid down under the Scheme captioned "Financial Assistance to Persons Distinguished in Letters, Arts and Such Other Walks of Life who may be in indigent circumstances and their dependents". In case of death of the recipient, financial assistance is given to spouse till life and for dependents till marriage or employment or 21 years. The assistance is provided to the persons residing throughout the country including State of Andhra Pradesh.

(b) The details of the financial assistance given under the Scheme during each of the last two years 2010-11 and 2011-12, State-wise is at Annexure.